

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST

Central Zonal Bench

SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 18th January, 2016

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. D.K.AGARWAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 76/2015(CZ)	Geela Ram Vs. State of Rajastahn & 4 Ors.	Mr. Mahendra Singh Kachhawa, Adv. Mr. Gayenendra Singh, Adv. Mr. Arvind Soni, Adv.	
2.	Original Application No. 127/2013(THC) (M.A.No.765/15) (M.A.No.766/15) (M.A.No.771/15) (M.A.No.819/15) (M.A.No.840/15)	Santosh Mittal Vs. State of Rajasthan & 7 ors.	Mr. Sandeep Singh, Adv. (RSPCB) Mr. Sachin K.Verma,Adv Mr. Rohit Sharma, Adv.(HSPCB) Mr. Yogesh Bhatnagar, Adv. Mr. Vijendra Sharma, Adv.	
3.	Original Application No. 128/2013(THC) (M.A.No.391/14)	Rajesh Kumar Saini Vs. State of Rajasthan & 8 Ors.	Mr. Ajay Gupta, Adv. for R-9 Mr. Sandeep Singh, Adv. for RPCB Mr. Dharmendra Singh, Adv. Mr. Sachin K Verma, Adv.	
4.	Original Application No. 336/2014(CZ)	Mamta Devi Vs. State of M.P. & 6 Ors.	Mr. Shrey Raj Saxena Adv. Mr. Ayush Dev Bajpai Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv. Mr. Shantanoo Saxena, Adv.	
5.	Original Application No. 80/2015(CZ)	Pramode Chugh Vs. State of M.P. & Ors.	Mr. Ravikant Patidar, Adv. Mr. Ithoba Koshe, Adv.	
6.	Original Application No. 38/2015 (CZ)	Rakesh Kumar Pandey Vs State of M.P. & 3 Ors	Mr. Manish Vijayvargiya, Adv. Mr. Praful Vijay, Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv.	
7.	Appeal No. 45/2015(CZ)	Brij Mohan Singh Vs. State of M.P. & Ors.	Mr. Shreyas Dharmadhikari, Adv. Mr. Shreyraj Saxena, Adv. Mr. Purushaindra Kaurav, Adv Ms. Parul Bhadoria, Adv.	
8.	Original ApplicationNo. 142/2015(CZ) (M.A.No.815/15)	Radhe Shyam Parihar Vs. State of M.P. & 3 Ors.	Mr. Shrey Raj Saxena, Adv. Mr. Rishi Raj Saxena, Adv. Mr. Nishit Tripathi, Adv.	
9.	Original Application No. 195/2014(CZ)	Sanjeev Dutta & Anr. Vs. National Thermal Power Corporation Ltd. & 9 Ors.	Mr. Ritwick Dutta, Adv. Mr. Rahul Choudhary, Adv. Mr. Om Shankar Shrivastava Adv. for R-5,6	

10.	Original Application No. 196/2014 (CZ)	Rashmi Singh Vs. National Thermal Power Corporation Ltd. & 8Ors.	Mr. Ritwick Dutta, Adv. Mr. Rahul Choudhary, Adv. Mr. Om Shankar Shrivastava Adv. For R-MoEF Ms. Parul Bhadoriya Adv.
11.	Original Application No.50/2015(CZ) (M.A.No.412/15)	Sanjiv Tiwari Vs. Digamber Jain & 10 Ors.	Mr. Sanjiv Tiwari, for Petitioner Mr. Mayank Shrivastava, Adv. Mr. Arvind Shrivastava, Adv. Mr. P.K.Das, Adv. Mr. Sunil Dwivedi, Adv. Mr. B.L.Yadav, Adv. Mr. S.K.Verma, Adv. Mr. Ravikant Patidar, Adv. Ms. Parul Bhadoria, Adv. Mr. Om Shankar Shrivastava Adv. Mr. N.B.Joshi, Adv. Mr. Sandeep Singh, Adv.
12.	Original Application No.22/2014(CZ) (M.A.No.102/15) (M.A.No.715/15)	Paryavaran Avam Manav Sanrakshan Samiti (D.B.City Mall) Vs. Union of India & 4 Ors.	Mr. R.S.Verma, Adv. Mr. Sanjeev Chaturvedi, Adv. For R-5 Mr. Shantanoo Saxena, Adv Mr. Sachin K. Verma, Adv. Mr. Pushpendra Kaurav, Adv. Ms. Parul Bhadoria, Adv. For – MPPCB Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv.
13.	Original Application No. 18 /2014(CZ) (M.A.No.256/15) (M.A.No.279/15) (M.A.No.344/15)	Amit Kumar Chaturvedi Vs. Union of India & 9 Ors.	Mr. Ankit Saxena Adv. Mr. Rameshwar Patel, Adv for R-1&2 Mr. Sachin K. Verma, Adv. for R-4to6 Mr. Shivendu Joshi Adv. for Mr. Purushaindra Kaurav, Adv. for R-7&8 Mr. B.C. Chaturvedi, Adv. For R-9 Mr. E.A. Qureshi, Adv. for R-10 Ms. Parul Bhadoriya, Adv. Mr. Vishal Bhatnagar, Adv. & Mr. Yogesh Bhatnagar, Adv. for SECL Mr. Anurag Meheshary Adv. Mr. Aslam Ali Adv. Mr. Sandeep Guru Adv.
14.	Original Application No. 61/2015 (CZ) (M.A.No.658/15) (M.A.No.675/15) (M.A.No.723/15) (M.A.No.762/15) (M.A.No.801/15) (M.A.No.06/16)	Ramesh Sharma Vs. State of M.P. & 41 Ors.	Mr. Sivendu Joshi, Adv. Mr. Alkesh Agrawal, Adv. Mr. Deepak Gupta, Adv. Mr. Anil Namdeo, Adv. Mr. Anurag Maheshwari, Adv. Mr. Surendra Singh Rajput, Adv. Mrs. Sujatha Balachander, Adv. Mr. Ravjyot Ghuman , Adv. Mr. Shreyek Gupta, Adv. Ms Gunjan Chowksey, Adv. Mr. Motilal S. Tahilramani, Adv. Mr. M. Bhatnagar, Adv. Ms. Shivali S. Parihar, Adv. Mr. T.R.Rajesh Saini, Adv. Mr. Prakash Singh Jaat, Adv. Mr. Sambhav Sogani, Adv. Mr. T.R.Rajesh Saini, Adv.

			Mr. Manish Vishwakarma, Adv. Mr. Qasim Ali, Adv. Mr. Hashim Ali, Adv. Mr. Ankit Saxena, Adv. Mr. Kartik Bhatnagar, Adv. Mr. Arjun Sharma, Adv.	
15.	(M.A.No.29/16) in Original Application No. 20/2015 (CZ) (M.A.No.332/15) (M.A.No.334/15) (M.A.No.335/15) (M.A.No.337/15) (M.A.No.398/15) (M.A.No.404/15) (M.A.No.518/15) (M.A.No.555/15) (M.A.No.560/15) (M.A.No.701/15 to 704/15) (M.A.No.724/15) (M.A.No.816/15) (M.A.No.817/15) (M.A.No.23/16)	Tribunal at its Own Motion (<i>Sand Panna, Minning</i>) Vs Chief Secretary, Govt. of MP & 5 Ors.	Ms. Parul Bhadoria, Adv. for MPPCB Mr. Sachin K. Verma, Adv. Mr. Shirish Mishra, Adv. Mr. Ayush Dev Bajpai, Adv. Mr. Deepesh Joshi, Adv. Mr. Rohit Sharma, Adv. Mr. Shivendu Joshi, Adv. Mr. Sambhav Sogani, Adv. Mr. Shivendu Joshi, Adv. Mr. Alkesh Agrawal, Adv. Mr. Amit Dubey, Adv. Mr. Rakesh Gohil, Adv. Ms. Kalpana Jain Gohil, Adv. Mr. Shreyraj Saxena, Adv. Mr. Pankaj Wagmare, Adv. Mr. Kripashankar, Adv.	
FOR COMPLIANCE				
16.	Original Application No. 93/2014 (THC)(CZ) (M.A.No.700/15) (M.A.No.780/15) (M.A.No.808/15) (M.A.No.809/15)	M/s Saraswati Spin Dye Private Ltd. Vs. Rajasthan State P.C.B & Ors.	Mr. Yogesh Bhatnagar, Adv. Mr. Vijendra Sharma, Adv. Mr. Y.M.Yadav, Adv. Mr. Rohit Sharma, Adv. Mr. Prashant Sthapak, Adv.	